MEGHALAYA LEGISLATIVE ASSEMBLY

Bulletin Part - I

MONDAY, THE 18TH MARCH, 2013.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 1:50 P.M. The day was allotted for transaction of Government Business.

1. Debate on Governors' Address

Members who participated were Shri Paul Lyngdoh, MLA, Shri Titosstarwell Chyne, MLA, Shri Ardent M. Basaiawmoit, MLA, Shri John Leslee K. Sangma, MLA, Shri H.S. Lyngdoh, MLA. (At 12 noon, Shri Ronnie V. Lyngdoh, MLA presided the House as Chairman). Shri Nihim D. Shira, MLA, Shri Pynshgainlang Syiem, MLA, Shri James K. Sangma, MLA and Shri Clifford R. Marak, MLA also participated in the Debate.

2. Dr. MUKUL SANGMA, Chief Minister in-charge Finance presented the Supplementary Demands for Grants and Supplementary Appropriation for 2012 -2013.

3. ADJOURNMENT:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 19th March, 2013.

Dated Shillong, the 18th March, 2013. Comm. & Secretary, Meghalaya Legislative Assembly.